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SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

Listed on: 20.09.2013
Court No. 10
Item No. 40

PETITION FOR SPECIAL LEAVE TO APPEAL(C) NO. 8943 OF 2012
WITH PRAYER FOR INTERIM RELIEF

MIRZA ANIS AHMAD (D) THR. LR'S
RAMJAS SINGH YADAV & ANR.

PETITIONERS
VERSUS
RESPONDENTS

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 12.03.2012 when the Court was pleased to pass the following order : "Delay condoned.

Issue notice.

Mr. Garvesh Kabra, learned counsel appears and waives service of notice on behalf of respondent No.1.

Let notice be issued to other respondents.

Both parties are directed to maintain status quo prevailing as on date in the meantime ."

Accordingly, show cause notice was issued to all the respondent no. 1 to 3 on 20/03/2012 by registered AD Post. R. No.1 is represented through Mr. Garvesh Kabra, Advocate. The name of Respondent No.2 has been deleted vide Hon'ble Judge in Chamber Order dated 04.02.2013. AD card duly signed has been received back from R. No. 3 but has not chosen to enter appearance so far.

It is submitted that Counsel for the Respondent No.1 has filed counter affidavit and the same is included in the SLP paper books.

The matter above mentioned was listed before the Court of Ld. Registrar on 26.07.2013 when the Court was pleased to pass the following order :

"Counter affidavit on behalf of respondent No.1 has already come on record.

Respondent No.2 has already been deleted as per the order dated 4.2.2013 of the Hon'ble Judge in Chambers.

Respondent No.3 is reported to be duly and properly served but none appeared on his behalf.

No further steps required.

The matter be processed for listing before the Hon'ble Court, as per rules." contd..2/-

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The matter above-mentioned was listed before the Hon'ble Court with this report.

Dated this the 17th day of September, 2013.

ASSISTANT REGISTRAR

Copy to:

- 1 Mr. Anoop K. Srivastava, Advocate
- 2 Mr. Garvesh Kabra, Advocate

ASSISTANT REGISTRAR